## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3266 ANSWERED ON:17.03.2015 PROTECTION OF BYSTANDERS Ablawat Smt. Santosh

## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether proper legal provisions are in place to protect bystanders or good samari- tans who help injured persons on the road from being subjected to prolonged legal formalities and Court procedures;
- (b) if so, the details thereof;
- (c) whether the Government proposes to introduce a national legislation for protection of good samaritans, from any kind of legal or procedural hassles;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the other steps taken by the Government in this regard?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

- (a) and (b): The State Governments are primarily responsible for the safety of road users. The Government has taken necessary steps to finalize policy directives for improving road safety. State Governments are expected to take appropriate steps for enforcement of road safety provisions.
- (c) to (e): No Madam. However, the Central Government already has a National Road Safety Council (NRSC) which advises on all matters pertaining to planning and coordination of policies and standards of safety in Road transport Sector.NRSC was established under Section 215 of the Motor Vehicles Act, 1988 and is chaired by the Minister (Road Transport and Highways) with Minister-incharge of Road Transport of States/ Union Territories, Directors General of Police of all States and also representatives from various Minist-ries/Departments. Under Section 215 of Motor Vehicles Act,1988, a State Government by notification in Offi- cial Gazette can constitute a State Road Safety Council comprising a Chairman and such other members as the Government considers necessary and on such terms and conditions that the Government may determine. Similarly, there is also a provision for District Road Safety Committee for each district.